(c) Efforts are constantly made to improve the system of monitoring wherever possible.

Electronics Goods Produced by Small Scale Industries

2415. SHRI MOHANBHAI PATEL: SHRI CHINTAMANI JENA:

Will the PRIME MINISTER be pleased to state:

- (a) whether small scale industries have entered in the field of electronics goods;
- (b) if so, the details of help rendered by Government to small scale industries;
- (c) the details of electronics goods manufactured in the small scale industries;
- (d) whether the items fixed for manufacture in small scale units will not be manufactured by big industries; and
- (e) what steps are being taken to develop electronics industry in small scale sector in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRIK.R. NARAYANAN): (a) Yes, Sir.

(b) The development of small scale industries being a State subject, the State Government provides the requisite infrastructure to the entrepreneurs SSI sector. The State financial corporations and nationalised banks provide financial assistance to such small scale units. General assistance for development of electronic industry is provided by Central Government.

Facilities of calibration, testing and development support are being provided to

the electronic industries, in particular to small and medium scale sectors, through a network of Electronics Regional Test Laboratories and Electronics Test and Development Centres established in various parts of the country.

- (c) Small scale industries cover consumer electronics like television, tape recorders, radios etc., professional electronics like mini/mtcro-computer, industrial process control devices, measuring instruments etc. and electronic components like antennas, loud-speakers, micro motors, T.V. tuners etc.
- (d) Certain items are reserved for manufacture by small scale industries and entry by organised industries in these items is not allowed.
- (e) A list of 130 electronic end-products have been identified by Government for de-centralisation in favour of Industries Authorities in the States/UTs so as to enable further development directly, without referring to the Central Government. The list is being reviewed from time to time with a view to expand it. In addition to this, there is graded excise concession in favour of small scale sector for various industrial products including electronic products except a few which are subject to special excise policy of the Ministry of Finance. Various motivational programmes including training programmes are being conducted at various regions of the country by the Office of Development Commissioner (Small Scale Industries) through a network of Small Industries Service Institutes, their Branches and Extension Centres.

[Translation]

Social Forestry Projects

2416. PROF. CHANDRA BHANU DEVI: Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state the names of the areas in Bihar covered under social forestry programme so far?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL):

In general, Social Forestry covers the entire State of Bihar.

The Bihar Social Forestry Project with external assistance from Sweden covers the districts of:

- 1. Sahebganj (Santhal Paraganas)
- 2. Dumka
- 3. Godda
- 4. Deoghar
- 5. Palamau
- 6. Hazaribagh
- 7. Giridih
- 8. Dhanbad
- 9. Singhbhum
- 10. Ranchi
- 11. Gumla
- 12. Lohardaga

The names of the districts covered under the Centrally Sponsored Rural Fuelwood Plantation Scheme are given below:

- 1. Santhal Paraganas
- 2. Bhagalpur
- 3. Giridih
- 4. Dhanbad
- 5. Hazaribagh
- 6. Gaya
- 7. Aurangabad
- 8. Nalanda
- 9. Monghyr
- 10. Rohtas
- 11. Nawadah

Maximum Price of Colour Television set

2417. PROF. CHANDRA BHANU DEVI: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to fix any maximum price for colour television sets; and
- (b) if not, the steps proposed to bring the colour television price to a reasonable level?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) No, Sir.

- (b) Government has taken the following steps to ensure availability of adequate number of TV sets at reasonable prices.
 - (i) Issuing industrial approvals liberally, without any upper limit on capacities so that economically viable level of production could be achieved and competition encouraged;
 - (ii) A high power TV Co-ordinition
 Committee under the Chairmanship of Secretary, Electronics is
 functioning with representation
 from Indian TV Manufacturers
 Association and Electronics
 Components Industries Association, to review and monitor the
 progress of manufacture of TV
 Sets;
 - (iii) Electronics Trade & Technology
 Development Corporation (ET&T),
 a public sector undertaking under
 the Department of Electronics,
 under their 'Material Technology
 Brand Name' (MTB) programme
 is providing help to industry to
 produce quality products at reasonable cost by supplying material
 procured by them in bulk along
 with necessary technology; and
 - (iv) The recent package of fiscal concessions announced by the Government on 16th June, 1986 had rationalised the import duty